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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.08.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 14.08.2025 will not be taken up. The next dates of hearing will be notified later.

S. No. Case No. Name of the parties Counsel for **Counsel for Appellants** Respondents Comp. App. (AT) Pankaj Majithia, Anuj Tiwari Rohit Gupta (Ins) No. 958 of RP of Shree Ram Urban Aakshi Lodha-R1 2025 & I.A. No. Infrastructure Ltd. 4618 of 2025 Vs. Vikas Kasliwal & Ors. **Part Heard** Sri Gopal Choudhary Akash Tandon 2. Comp. App. (AT) Shoma Maitra (Ins) No. 982 of Resolution Professional of Shree Nikhil Apte Ram Urban Infrastructures Ltd. 2021 & I.A. No. Apoorva Kaushik 3781-3782 of Aman Gandhi-R1 Vs. 2022 & 1727, India Bulls Housing Finance Ltd. Rituparna Sanyal 1840 of 2023, Sannoyee Chakraborty 1831 of 2025 **Part Heard** With Sri Gopal Choudhary Akash Tandon Aman Gandhi **3.** Comp. App. (AT) (Ins) No. 983 of Resolution Professional of Shree Shoma Maitra Ram Urban Infrastructures Ltd. 2021 & I.A. No. Nikhil Apte 1873 of 2025 Vs. Apoorva Kaushik-R1 India Bulls Housing Finance Ltd. Mayur Khandeparkar Part Heard & Ors. Nirman Sharma-R2 With

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4.	Comp. App. (AT)	Sri Gopal Choudhary	Akash Tandon	Shoma Maitra
	(Ins) No. 984 of	Resolution Professional of Shree		Nikhil Apte
	2021 & I.A. No.	Ram Urban Infrastructure Ltd.		Apoorva Kaushik
	1725 of 2023 &	Vs.		Aman Gandhi-R1
	1876 of 2025	India Bulls Housing Finance Ltd.		
	1070 01 2023	& Anr.		
	D 4 TT 1	& Alli.		
	Part Heard			
		With		
5.	Come Ann (AT)		Samir Malik	A shish Chandham
5.	Comp. App. (AT)	IIRF India Realty XII Ltd. & Anr.	Samir Mank	Ashish Choudhury
	(Ins) No. 1061 of	Vs.		Akash Tandon-R1
	2021 & I.A. No.	Srigopal Choudhary		Aman Gandhi
	1425 of 2022 &	RP of Shree Ram Urban		Nikhil Apte
	885 of 2023	Infrastructure Ltd. & Ors.		Ridhima Sharma-R4
				Ravi P. Ganti-R12,13,
				25 & 29
	Part Heard			
	1 art Heara			
		With		
6.	Comp. App. (AT)	IIRF India Realty XII Ltd. & Anr.	Samir Malik	Ashish Choudhury
	(Ins) No. 1063 of	Vs.		Akash Tandon-R1
	2021 & I.A. No.	Srigopal Choudhary		Nikhil Apte
	1426, 2947 of	RP of Shree Ram Urban		Ridhima Sharma-R4
	2022 & 1394,	Infrastructure Ld. & Ors.		Ravi P. Ganti-R12,13,
	3747 of 2025	initiastructure Ed. & Ors.		25 & 29
	3747 01 2023			23 & 29
	Part Heard			
		With		
7.	Comp. App. (AT)	Vikas Kasliwal	Roohe Hina Dua	Vikram Nankani
	(Ins) No. 66 of	Vs.		Aman Gandhi
	2022	Indianbulls Housing Finance Ltd.		Nikhil Apte-R1
	2022	And Ors.		Timin Tiple Iti
	Part Heard	Tild Ols.		
	Fart Hearu			
		With		
8.	Contempt Case	IIRF India Realty XII Ltd. & Anr.	Samir Mail	Ashish Choudhary
0.	•	-	Samm wan	
	(AT) No. 17 of	Vs.		Aakash Tandon-R1
	2022 in Comp.	SRI Gopal Choudhary		Apoorva Kaushik
	App. (AT) (Ins)			Rahul Kumar-R3
	No. 1063 of 2021			
		W/24L		
		With		

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9.	Contempt Case (AT) No. 21 of 2022 in Comp. App. (AT) (Ins) No. 1061 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary	Samir Mail	Ashish Choudhary Aakash Tandon-R1 Apoorva Kaushik Rahul Kumar-R3
		With		
10.	Contempt Case (AT) No. 15 of 2023 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. Indiabulls Housing Finance Ltd. & Anr.	Samir Malik	Nikhil Apte Parthasarathy BoseR1 Rubin.V Saloni Rahul Saxena-R2
11.	Comp. App. (AT) No. 306 of 2024 & I.A. No. 6599, 6600, 6601 of 2024 & 2197 of 2025	CA Aravind Maiya Vs. National Financial Reporting Authority & Ors.	Kunal Vajani	Zoheb Hossain Vivek Gurnani Vivek Gaurav- R1
	(With Defects) Part Heard			
12.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 3001 of 2022 Part Heard	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Ors.	Abhishek Anand	Sanjay Gupta Ajit Mohan-R1
13.	Comp. App. (AT) (Ins) No. 142 of 2023 & I.A. No. 526, 2223 of 2023 (With Defects) Part Heard	With Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	Pulkit Deora	Abhishek Anand Karan Kohli Sahil Bhatia Vaibhav Mendirataa
14.	Comp. App. (AT) (Ins) No. 66 of 2023 & I.A. No. 2220 of 2023 Part Heard	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	Pulkit Deora	Karan Kohli

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15.	Comp. App. (AT)	Lalan Kumar Singh	Pulkit Deora	Abhishek Anand
	(Ins) No. 781 of	Vs.		Abhirup Das Gupta
	2023 & I.A. No.	Jalesh Kumar Grover		Manish Jain
	3795 of 2023	Resolution Professional GPI		
		Textiles Ltd. & Ors.		
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar